

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/34/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. KALIDOSS

Counsel for Petitioner

N. Kalidoss

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner submitted that the auditor's report has been filed and
prayed for time to file objections to the same. Time is enlarged at request. Put up
on 05.03.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc